

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 15<sup>th</sup> May, 2017

**No.** HC.VII-167 (Pt.-I)/2014/ 2266 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the below mentioned Course, scheduled to be held at the LNJN National Institute of Criminology and Forensic Science, Delhi-

Sl. No.	Name of the Course	Course Date	Names of the nominated officers	Contact details
1.	Course on Impact of Forensic Reports on Judicial Decisions in a Criminal Trial	25 – 27 Sept., 2017	Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Assam	Mob. No. 094350-54817 e-mail: <a href="mailto:jaspalsingh.ajs@gmail.com">jaspalsingh.ajs@gmail.com</a>
			Shri Yusuf Azaz, Civil Judge and Asstt. Sessions Judge, Dhubri, Assam (under order of transfer as Secretary, District Legal Services Authority, Tinsukia, Assam)	Mob. No. 098641-81365 e-mail: <a href="mailto:yusufazaz@ajj.gov.in">yusufazaz@ajj.gov.in</a>

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 2267 - 2281 /A dated 15 .05.2017  
Copy forwarded for information and necessary action to:

1. The Director, LNJN National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Lakhimpur, North Lakhimpur / Dhubri / Tinsukia. **He / she is requested to inform the nominated participant of his / her respective District accordingly.**
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Assam
9. Shri Yusuf Azaz, Civil Judge and Asstt. Sessions Judge, Dhubri, Assam (under order of transfer as Secretary, District Legal Services Authority, Tinsukia, Assam)


**The nominated officers are advised to visit the website <www.nicfs.nic.in> from time to time to get information about the course. Nominated officers must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the aforesaid website under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course.**

**Hostel accommodation on single occupancy basis is provided on firm basis to all officers. Details can be ascertained from Hostel Warden, Tele fax 011-27525083.**

**At the end of Course, all the participants will be required to appear in post-training examination, making them eligible for award of Certification. The marks obtained would be intimated to nominating authorities.**

10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 15.5.17  
Registrar (Judicial)